

December 31, 1991 The information regarding titles verified is, however, not compiled and maintained Statewise and language-wise

(b) No, Sir In case the publisher fails to bring out the first issue within the time stipulated in the Press and Registration of Book Act, 1967 after authentication of a prescribed declaration indicating the title, language, periodicity, place of publication etc by the concerned Magistrate within whose local jurisdiction such newspaper will be printed or published, he is only required to make a fresh declaration before bringing out the proposed publication

(c) No, Sir

(d) No, Sir The role of RNI is confined only to inform the Magistrate concerned whether a title applied for is available or not

(e) and (f) Yes, Sir Suitable remedial action can be taken only within the framework of the PRB Act

V. Relay Centre at Porbander, Gujarat

5135 SHRI HARIBHARI PATEL Will the Minister of INFORMATION AND BROADCASTING be pleased to state,

(a) whether the Government propose to set up a T V relay centre and Doordarshan studio at Porbandar in Gujarat,

(b) if so, by when, and

(c) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS) (a) to (c). A low power (100 W) TV transmitter has been functioning at Porbander in Gujarat since february, 1989 and is reported to be

providing satisfactory service within its coverage area. There is, at present no proposal to establish a TV studio Centre at Porbander

Electronic exchanges in Sindhudurg and Ratnagiri

5136 SHRI SUDHIR SAWANT Will the Minister of COMMUNICATIONS be pleased to state

(a) the places in Sindhudurg and Ratnagiri districts, Maharashtra where electronic exchanges with STD facility are to be installed by the end of May 1992

(b) if not, the reasons therefor,

(c) the places where such facilities are already existing, and

(d) the number of villages not yet connected by telephones ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P V RANGAYYA NAIDU) (a) Vengrula, Kankavali, Sawantwadi and Lote in Sindhudurg and Ratnagiri district of Maharashtra are planned to be installed with STD facility by the end of May, 1992

(b) Does not arise

(c) Presently this facility does not exist at any place in these districts

(d) In Sindhudurg, 279 out of 338 Gram Panchayats and in Ratnagiri, 587 out of 768 Gram Panchayats are not yet provided with telephone facility

Gap Between Creation and utilisation of irrigation potential

5137. SHRI ZAINAL ABEDIN. Will the Minister of WATER RESOURCES be pleased to state: